

Sr. No	Name of The Court	Jurisdiction
1	District Judge, Solan.	The Value which exceeds Rs. 5,00,000/- (Rs. Five Lacks) but does not exceeds Rs. 10,00,000/- (Rs. Ten Lacks).
2	Additional District Judge, Solan.	The Value which exceeds Rs. 5,00,000/- (Rs. Five Lacks) but does not exceeds Rs. 10,00,000/- (Rs. Ten Lacks).
3	Presiding Officer Fast Track Court, Solan.	The Value which exceeds Rs. 5,00,000/- (Rs. Five Lacks) but does not exceeds Rs. 10,00,000/- (Rs. Ten Lacks).
4	Civil Judge (Senior Division), Solan.	The Pecuniary Jurisdiction in all the Civil Suits, the value of which does not exceed Rs. 5,00,000/- (Rs. Five Lacks).
5	Civil Judge (Junior Division), Solan.	The Pecuniary Jurisdiction in all the Civil Suits, the value of which does not exceed Rs. 2,00,000/- (Rs. Two Lacks).